



## **SUPREME COURT OF INDIA**

The Supreme Court Collegium has recommended the name of Shri Justice Siddhartha Roy Chowdhury, Additional Judge, for appointment as permanent Judge of the High Court at Calcutta in the following terms:

On 5 April 2023, the Chief Justice of the High Court at Calcutta made the above recommendation in consultation with his two senior-most colleagues. The Chief Minister and the Governor of the State of West Bengal have concurred with the above recommendation.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who are conversant with the functioning of the High Court at Calcutta.

We have considered the report dated 3 July 2023 of the Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium.

The above proposal was placed before the Supreme Court Collegium on 12 July 2023. However, on an overall consideration of the proposal, the Collegium deferred consideration of the proposal.

We have scrutinized and evaluated the material placed on record. Having considered all aspects of the matter and on an overall



consideration of the above proposal, the Collegium resolves to recommend that Shri Justice Siddhartha Roy Chowdhury who is due to demit office on superannuation on 27 December 2023, be appointed as a permanent Judge of the High Court at Calcutta.

( Dhananjaya Y Chandrachud ), CJI

( Sanjay Kishan Kaul ), J

( Sanjiv Khanna ), J

31 October 2023.